

**Government of Jammu & Kashmir**  
**Planning Development & Monitoring Department**  
**Civil Secretariat, J&K, Srinagar**

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**Notification,**

Srinagar, the 10<sup>th</sup> of October, 2022

S.O. 499. In exercise of the powers conferred by sub section (2) of section 10 of the Registration of Births and Deaths Act, 1969, (Central Act of 18 of 1969, the Lieutenant Governor of Jammu and Kashmir hereby directs that a certificate as to the cause of death shall be obtained by the Registrar in the "Form" annexed to this notification, from the following institutions:-

- i). All hospitals and hospital attached with Medical College in rural and urban areas of Jammu and Kashmir State owned or managed by the Government / Local Bodies/Autonomous Bodies (including the specialized hospitals).
- ii). All hospitals/nursing homes of rural and urban areas of Union Territory of Jammu and Kashmir State owned or managed by private organizations and societies established under law.
- iii). Registered Medical Officer/Practitioner for domiciliary deaths.

Further Director Health Services Jammu/Kashmir shall be the Nodal Officer and Directorate of Health Services shall be Nodal Agency for collection, coordination and providing data relating to the MCCD from all the Registrars/ Health Institutions in respective division to the Chief Registrar Births and Deaths to UT of J&K.

**By order of the Lieutenant Governor.**

  
(Dr. Raghav Langer), IAS  
Secretary to Government,

Planning, Dev. & Monitoring Department

No: PDMD-PFD/47/2021

Dated: 10.10.2022

Copy to the:-

1. All Financial Commissioners (Additional Chief Secretaries).
2. Director General of Police, J&K.
3. Registrar General of India, Ministry of Home Affairs, GoI, New Delhi
4. All Principal Secretaries to the Government.
5. Principal Secretary to the Lieutenant Governor.
6. Principal Resident Commissioner, J&K Government, New Delhi.
7. All Commissioners/Secretaries to the Government.
8. Chief Electoral Officer, J&K.
9. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
10. Divisional Commissioner, Kashmir/Jammu.
11. Chairman, J&K Special Tribunal.
12. Director General, Economics and Statistics, J&K.
13. Director Census Operations J&K.
14. All Principal Medical Colleges.
15. All Heads of Departments/Managing Directors.
16. All Deputy Commissioners.

17. Secretary, J&K Public Service Commission/ BOPEE.
18. Commissioner, Municipal Corporation Srinagar / Jammu.
19. Director, Archives, Archaeology and Museums, J&K.
20. Secretary, J&K Service Selection Board/ All Advisory Boards.
21. Director, Estates, J&K.
22. General Manager, Government Press, Jammu/Srinagar.
23. Regional Director (Evaluation and Statistics) Jammu/Srinagar.
24. Chief Executive Officer, Cantonment Board, Srinagar/ Jammu.
25. Private Secretary to Lieutenant Governor.
26. Joint Director (Central), Directorate of Economics and Statistics, J&K.
27. Private Secretary to Advisor (B) to Lieutenant Governor.
28. Private Secretary to the Chief Secretary.
29. Private Secretary to Secretary to the Government, GAD.
30. Deputy Director (HQ) , Directorate of Health Services Jammu/Srinagar.
31. All Chief Medical Officers.
32. All District Statistical & Evaluation Officers.
33. In-charge Website, GAD/ PD&MD.
34. Government Order file/Stock file.

*Laghar*